

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**W.P.(Cr.) No. 14 of 2021**

|   |       |            |
|---|-------|------------|
| Anil Kumar @ Anil Mahto                   | ..... | Petitioner |
| <b>Versus</b>                             |       |            |
| The State of Jharkhand                    | ..... | Respondent |
| With                                      |       |            |
| <b>W.P.(Cr.) No. 73 of 2020</b>           |       |            |
| <br>                                      |       |            |
| Arun Kumar Verma                          | ..... | Petitioner |
| <b>Versus</b>                             |       |            |
| The State of Jharkhand                    | ..... | Respondent |
| With                                      |       |            |
| <b>W.P.(Cr.) No. 85 of 2020</b>           |       |            |
| <br>                                      |       |            |
| Silbester Kerketta                        | ..... | Petitioner |
| <b>Versus</b>                             |       |            |
| The State of Jharkhand                    | ..... | Respondent |
| With                                      |       |            |
| <b>W.P.(Cr.) No. 269 of 2020</b>          |       |            |
| <br>                                      |       |            |
| Visheshwar Mahto                          | ..... | Petitioner |
| <b>Versus</b>                             |       |            |
| The State of Jharkhand                    | ..... | Respondent |
| With                                      |       |            |
| <b>W.P.(Cr.) No. 270 of 2020</b>          |       |            |
| <br>                                      |       |            |
| Narayan Mahto                             | ..... | Petitioner |
| <b>Versus</b>                             |       |            |
| The State of Jharkhand                    | ..... | Respondent |
| With                                      |       |            |
| <b>W.P.(Cr.) No. 294 of 2020</b>          |       |            |
| <br>                                      |       |            |
| Lebor Singh Kunkal                        | ..... | Petitioner |
| <b>Versus</b>                             |       |            |
| The State of Jharkhand                    | ..... | Respondent |
| With                                      |       |            |
| <b>W.P.(Cr.) No. 297 of 2020</b>          |       |            |
| <br>                                      |       |            |
| Tombo Kunkal                              | ..... | Petitioner |
| <b>Versus</b>                             |       |            |
| The State of Jharkhand                    | ..... | Respondent |
| With                                      |       |            |
| <b>W.P.(Cr.) No. 13 of 2021</b>           |       |            |
| <br>                                      |       |            |
| Rajesh Choudhary                          | ..... | Petitioner |
| <b>Versus</b>                             |       |            |
| The State of Jharkhand                    | ..... | Respondent |
| With                                      |       |            |
| <b>W.P.(Cr.) No. 21 of 2021</b>           |       |            |
| <br>                                      |       |            |
| Mukesh Kumar Mehta @ Mukesh Mehta @ Mahto | ..... | Petitioner |

**Versus**

The State of Jharkhand ..... Respondent

With

**W.P.(Cr.) No. 22 of 2021**

Pappu Singh ..... Petitioner

**Versus**

The State of Jharkhand ..... Respondent

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**CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**  
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For the Petitioners : Mr. Rakesh Kumar, Advocate,  
For the State : Mr. P.A.S. Pati, G.A.-II  
: Mr. Kaushik Sarkhel-G.A.-V.

**08/Dated: 06/09/2021**

These petitions have been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

It appears that in order dated 26.08.2021, posting date of these cases has wrongly been typed as 16.09.2021 in place of 06.09.2021.

Let posting date of these cases be read as 06.09.2021 in place of 16.09.2021.

Order dated 26.08.2021 is modified to the above extent.

Let all these matters be placed on 13.09.2021.

**(Sanjay Kumar Dwivedi, J.)**